

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

Consequent upon the recent transfer and posting of the Judicial Officers and in supersession of this office earlier order no. 7804-7814/Power/Judl./N-E/KKD/Delhi/2023 dated 04.11.2023, it is hereby ordered that the following Judicial Officers are hereby nominated as Officer-In-Charge/Link Officer-In-Charge of the following branches /cells of North-East District, Karkardooma Courts, Delhi as mentioned against their names with immediate effect:-

S. No.	Name of the Branch/cell	Name of the Judicial Officers	
		Officer In-Charge	Link Officer In-Charge
1.	Care Taking Branch	ACJ-CCJ-ARC, NE	Sh. Shahil Monga, MM-04, NE
2.	Hindi Section	Sh. Sukhjeet Singh, MM-03, NE	Sh. Snehil Sharma, MM (Digital Court NI Act), NE

Any correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.

JK
21-12-2023
(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 9097-9106 /Powers/Judl./N-E/KKD/Delhi/2023

Dated: 21 DEC 2023

Copy forwarded for information and necessary action to :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. All the Judicial Officers of North-East District, KKD Courts, Delhi.
5. The A.O. (Judl.) of all the Branches of North-East District, KKD Courts, Delhi.
6. PRO/APRO, THC/KKD Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/KKD Courts, Delhi.
8. R&I Branch, North-East District, KKD Courts, Delhi to upload the same on LAYERS.
9. P.S./Reader to the undersigned.

JK
21-12-2023
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

